

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 03/01/2018

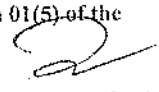
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70053/2018-CU[DB] dated 02/01/2018

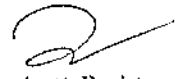
I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/629/2012	Commissioner of CUSTOMS-Kanpur 117/7...SARVODYA NAGAR, KANPUR, UTTAR PRADESH 208005
		Name and Address of Respondent
2		Society Motors Ltd Plaza, 12/483, Macrobertganj, Kanpur Up.,

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Second Folder Copy
- 16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I
APPEAL No. ST/629/2012-CU[DB]

(Arising out of Order-in-Appeal No. 46-47/ST/APPL/KNP/2012 dated 28/02/2012 passed by Commissioner (Appeals), Customs, Central Excise & Service Tax, Kanpur)

Commissioner of Central Excise & Service Tax, Kanpur

Appellant

Vs.

M/s Society Motors Ltd.

Respondent

Appearance:

Shri Sandeep Kumar Singh (Dy. Commr.) AR

for Appellant

Absent

for Respondent

CORAM:

Hon'ble Mrs. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 02/01/2018

Date of Decision : 02/01/2018

FINAL ORDER NO. 70053/2018

Per: Archana Wadhwa

Heard Shri Sandeep Kumar Singh, the Learned DR for the Department and learned Counsel for the assessee is absent on call in spite of notice.

2. The learned Counsel for the Department submits that the tax evaded in the present appeal has been below the limit prescribed under Litigation Policy, as per instruction under 390/Misc./163/2010-JC dated 17/12/2015. In view of above, the appeal is dismissed in *limine*.

(Pronounced in Court)

Sd/-
Anil G. Shakkarwar
Member (Technical)

Sd/-
(Archana Wadhwa)
Member (Judicial)

Lks

प्रमाणित प्रति/Certified True Copy

संलग्न प्रमाणित प्रति
संलग्न प्रमाणित प्रति
संलग्न प्रमाणित प्रति
संलग्न प्रमाणित प्रति